

Annexure A4
SOUGAT SINHA, Advocate
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30th November 2017

To,
The Insolvency & Bankruptcy Board of India,
7th Floor, Mayur Bhawan, Shankar Market,
Connaught Circus,
New Delhi -110001

Sub: Voluntary Liquidation of Clementia Mining Private Limited – Special Resolution
passed by the Shareholders dated 30th November 2017

Respected Sir,

The Shareholders of Clementia Mining Private Limited ('the Company') have passed a special resolution dated 30.11.2017 under section 59 of the Insolvency & Bankruptcy Code, 2016 for the Voluntary Liquidation of the Company and have appointed the undersigned as the Liquidator for the said voluntary liquidation process.

Kindly find attached a copy of the said special resolution for your records pursuant to the provisions of Section 59(4) of the Insolvency & Bankruptcy Code, 2016 read with Rule 3(2) of the IBBI (Voluntary Liquidation Process) Regulations, 2017.

Thanking you.

Yours faithfully,

Sougat Sinha
Adv. Sougat Sinha
Liquidator of Clementia Mining Private Limited
IP Registration No. IBBI/IPA-002/IP-N00395/2017-2018/11170

Enclosed:

1. Special Resolution dated 30.11.2017 of Clementia Mining Private Limited

True Copy
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**Voluntary Liquidation_Clementia Mining Private Limited_Public
Announcement & reporting of Special Resolution**

SS sougat.sinha <sougat.sinha@artha-legal.com>
📧 Thu, 30 Nov 2017 5:32:46 PM +0530
To "public.ann" <public.ann@ibbi.gov.in>
Cc "Neetu Pandey (Neetu)" <neetu.pandey@artha-legal.com>,
"Manoj Kumar" <manoj.kumar@artha-legal.com>,
"Sougat Sinha" <sougat.sinha@gmail.com>

Tags 🏷

Dear Sir/Madam,

The Shareholders of Clementia Mining Private Limited ('the Company') have passed a special resolution dated 30.11.2017 under section 59 of the Insolvency & Bankruptcy Code, 2016 for the Voluntary Liquidation of the Company and have appointed the undersigned as the Liquidator for the said voluntary liquidation process.

Kindly find attached a copy of the said special resolution for your records pursuant to the provisions of Section 59(4) of the Insolvency & Bankruptcy Code, 2016 read with Rule 3(2) of the IBBI (Voluntary Liquidation Process) Regulations, 2017.

A copy of Public Announcement in Form A is also attached herewith alongwith a signed copy of my cover letter. Please do the needful for publication on the website of IBBI.

Thanking you.

Yours faithfully,

Adv. Sougat Sinha
Liquidator of Clementia Mining Private Limited
IP Registration No. IBBI/IPA-002/IP-N00395/2017-2018/11170

Sougat Sinha Advocate
MCI Arb, LLM (Lon.), LLB, FCS, ACIS
Registered Insolvency Professional



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Member

CI Arb

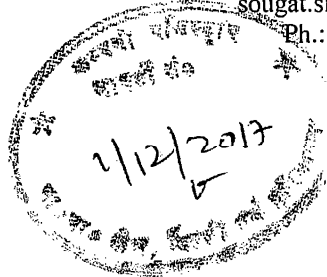
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o/c.

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1st December 2017

To,
The Registrar of Companies,
NCT of Delhi & Haryana,
IFCI Tower,
Nehru Place,
New Delhi

Sub: Voluntary Liquidation of Clementia Mining Private Limited – Special Resolution passed by the Shareholders dated 30th November 2017

Respected Sir,

The Shareholders of Clementia Mining Private Limited ('the Company') have passed a special resolution dated 30.11.2017 under section 59 of the Insolvency & Bankruptcy Code, 2016 for the Voluntary Liquidation of the Company and have appointed the undersigned as the Liquidator for the said voluntary liquidation process.

Kindly find attached a copy of the said special resolution for your records pursuant to the provisions of Section 59(4) of the Insolvency & Bankruptcy Code, 2016 read with Rule 3(2) of the IBBI (Voluntary Liquidation Process) Regulations, 2017.

Thanking you.

Yours faithfully,

Adv. Sougat Sinha
Liquidator of Clementia Mining Private Limited
IP Registration No. IBBI/IPA-002/IP-N00395/2017-2018/11170

Enclosed:

- 1) Special Resolution dated 30.11.2017 of Clementia Mining Private Limited

True Copy
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CLEMENTIA MINING PRIVATE LIMITED

Regd. Office: Lower Ground Floor, Plot No. 17, Poorvi Marg, Vasant Vihar, New Delhi-110057

CIN: U13201DL2011PTC221407

Phone: 011-49537715, Email: info@ipku.com,

CERTIFIED TRUE EXTRACTS OF THE MINUTES OF EXTRAORDINARY GENERAL MEETING OF THE MEMBERS OF CLEMENTIA MINING PRIVATE LIMITED HELD AT THE REGISTERED OFFICE OF THE COMPANY AT LOWER GROUND FLOOR, PLOT NO. 17, POORVI MARG, VASANT VIHAR NEW DELHI 110057 ON NOVEMBER 30, 2017 AT 11.00 A.M

"Resolved that pursuant to section 59 of the Insolvency and Bankruptcy Code, 2016 read with IBBI (Voluntary Liquidation Process) Regulations, 2017 and having regard to the declaration made by the Board of Directors dated 2nd, November 2017 stating that the Company shall be able to pay all its debts in full out of the bank balances of the Company (there being no other assets in the Company), the consent of the Company be and is hereby accorded for voluntarily liquidation of the Company.

Resolved Further that Advocate Sougat Sinha registered as an Insolvency Professional with Insolvency and Bankruptcy Board of India be and is hereby appointed to act as the Liquidator of Company pursuant to the provisions of section 59(3)(c)(i) of Insolvency and Bankruptcy Code, 2016 and the Rules 5 & 6 of the IBBI (Voluntary Liquidation Process) Regulations, 2017, on the following terms and conditions;

- i) the Liquidator shall be paid a lumpsum remuneration of Rs.1,00,000 (Rupees One Lakh Only) excluding GST but subject to deduction of tax at source, if any, which shall form part of liquidation cost;
- ii) in addition to the above the Liquidator shall be entitled to his other incidental costs, charges and expenses;
- iii) The Liquidator shall function in accordance with the Insolvency and Bankruptcy Code, 2016 read with the IBBI (Voluntary Liquidation Process) Regulations, 2017 and any other applicable laws, rules and regulations as the case may be;
- iv) The Liquidator is entitled to operate the Bank Account of the Company namely Account No. 034605000386, with ICICI Bank, Malcha Marg, Chanakyapuri Branch, New Delhi with effect from the Liquidation Commencement Date i.e. the date of passing of this Special Resolution;
- v) The Liquidator is entitled to open and operate a Bank Account of the Company in Voluntary Liquidation under the name "Clementia Mining Private Limited - in Voluntary Liquidation";
- vi) The Liquidator shall be entitled to engage any professional to assist him in the discharge of his duties, obligations and function for a reasonable remuneration and such remuneration shall form part of the liquidation cost.

CERTIFIED TO BE TRUE

FOR CLEMENTIA MINING PRIVATE LIMITED


PRAKASH LAL KAPUR

(Director)

DIN: 00005793

Date: 30/11/2017

Place: New Delhi

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Call: 011-49842909, 9560082909
info@themissionias.in | www.themissionias.in

ANTHRO

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For Details Contact Personally

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PUBLIC NOTICE

Form A	Public Announcement
Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Liquidation Process) Regulations, 2017 FOR THE ATTENTION OF THE STAKEHOLDERS OF CLEMENTIA MINING PRIVATE LIMITED	
1. Name of Corporate Person	Clementia Mining Private Limited
2. Date of Incorporation	24/06/2011
3. Authority under which Corporate person is incorporated/registered	Registrar of Companies under Companies Act, 1956
4. Corporate Identification no.	U13201DL2011PTC221407
5. Address of the registered office of Corporate Person	Lower Ground Floor, Plot No. 17, Poorvi Marg, Vasant Vihar New Delhi South West Delhi 110057
6. Liquidation commencement date of Corporate Person	30th November 2017
7. Name, address, email address and the registration number of the Insolvency Professional	Mr. Sougat Sinha, Advocate Liquidator of Clementia Mining Private Limited, LGF B-36 Detenus Colony, New Delhi-110024 sougat.sinha@artha-legal.com IBBI/PA-002/IP-N00395/2017-2018/11170
8. Last Date for submission of claims	30th December 2017

Notice is hereby given that the Clementia Mining Private Limited has commenced voluntary liquidation on 30th November 2017.

The Stakeholders of Clementia Mining Private Limited are hereby called upon to submit a proof of their claims on or before 30th December 2017 to the Insolvency Professional at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Adv. Sougat Sinha,
Insolvency Professional acting as
Liquidator of Clementia Mining Private Limited
IBBI/PA-002/IP-N00395/2017-2018/11170

Date: 30.11.2017
Place: New Delhi



New Okhla Industrial Development Authority

Administrative Building, Sector-6, Noida, G.B. Nagar, (U.P.)
Website: www.noidaauthorityonline.com

E-TENDER NOTICE

E-Tenders are invited from firms/contractors registered with UPLC Lucknow for the following jobs against which bids can be uploaded and same shall be opened/downloaded as per schedule mentioned. The details and conditions of all tenders are available on Noida Authority's official website: www.noidaauthorityonline.com & https://etender.up.nic.in. Please ensure to see these websites for any changes/amendments & corrigendum etc.

(1) 103/D(H)/DD(H)-I/2017-18 (2) 104/D(H)/DD(H)-I/2017-18 (3) 105/D(H)/DD(H)-I/2017-18 (4) 106/D(H)/DD(H)-I/2017-18 (5) 107/D(H)/DD(H)-I/2017-18 (6) 108/D(H)/DD(H)-I/2017-18 (7) 109/D(H)/DD(H)-I/2017-18 (8) 110/D(H)/DD(H)-I/2017-18 (9) 114/D(H)/DD(H)-I/2017-18 (10) 116/D(H)/DD(H)-I/2017-18 (11) 117/D(H)/DD(H)-I/2017-18 (12) 118/D(H)/DD(H)-I/2017-18 (13) 125/D(H)/DD(H)-I/2017-18 (14) 127/D(H)/DD(H)-I/2017-18
Which can be uploaded by date 16/12/2017 upto 5.00 PM.
Pre-qualification shall be opened/downloaded on date 18/12/2017 at 11.00 AM

Incharge Tender Cell

CLEAN, GREEN, SAFE & SECURE NOIDA



OFFICE OF THE CENTRAL PURCHASE UNIT. NATIONAL INSTITUTE OF TECHNOLOGY SRINAGAR

TENDER NOTICE

Dated - 29.11.2017

Sealed bids affixed with revenue stamps worth Rs. 6/- are invited from Registered / Authorized Dealers / Manufacturers for supply of various equipment under Pm's Development Program (PMDP) for following Departments.

- Medical Unit: Medical equipment
- Physical Education Department: Sports equipment

The detailed bid document can be obtained from the office of the undersigned against a bank draft / cash receipt for Rs. 1,000/- for each (non-refundable) in the name of Director or can be downloaded from our web site www.nitsri.ac.in. Tender without document fee shall be rejected. Bids should reach the office of the Chairman, Central Purchase Unit, NIT, Srinagar, up to 27.12.2017 (2.30 PM). The Institute reserves the right to reject any or all tenders without assigning any reasons thereof.

Sd/-
No. NIT/CPU/17/3489-95
Dated: 29.11.2017
Chairman
Central Purchase Unit



CEMENT CORPORATION OF INDIA LIMITED

(A Govt. of India Enterprise)

CIN:U74899DL1965PLC004322

Bokajan Cement Factory, Karbi Anglong, Assam-782490

Sealed tenders are invited in prescribed format in two bid systems from experienced manufacture/supplier for following NIT:

- Tender No BKJ/MM/M-5622/17-18 dtd. 27-11-2017 for procurement of Air Separator Auxiliary Fan with Hub, as per drawing.
- Tender No BKJ/MM/E-4012/17-18 dtd. 27-11-2017 for procurement of 1000 KVA, 33/11 KV Out Door Transformer.

Last date of submission of tender: 07-01-2018 up to 02.00 PM, opening of Techno-Commercial bid on 07-01-2018 at 02.30 PM.

For more detail please visit website: www.ccltd.in and www.mstcecommerce.com/prochme/cci

Important: Amendment/corrigendum & extension of date if any will be notified in the MSTC (I) Ltd and www.ccltd.in website only.

Sd/- HOD (MM)

For use by...

